

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRICIPAL BENCH (COURT-I)

CAA-272/(PB)/2017

IN THE MATTER OF:

Touchstone Holdings (P) Ltd

..PETITIONER

SECTION:

Under Section 230-232

Order delivered on 02.2.2018

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER

: Mr. Sanyogita Jain, Advocate

For the RESPONDENT

: .

For the Intervener

: Mr. Manish Raj, Co. Prosecutor &
Mr. Ajeyo Sharma, for Mr. Amish Tandon,
Advocate for O.L. Delhi

ORDER

In view of one of the Member (Tech.) engaged in the Hon'ble New Delhi Bench-II sitting, the matter was not able to be taken up. Hence, the same is reposted to 23.2.2018.

Sdl-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sdl-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit